

(a) the number of times during the last three years the lawyers in Delhi Courts went on strike;

(b) the period of each of the strike resorted to by the lawyers; and

(c) the steps Government propose to take to tackle the problem of strikes by lawyers to safeguard the interests of litigants?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) Information is being collected and will be laid on the Table of the House.

[Translation]

Re-investigation of Films Division

1620. SHRI RAMESHWAR PATIDAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to direct the Films Division to make feature films based on the stories of renowned writers and release them in the market in competition with commercial films;

(b) whether the activities of Films Division have come to a standstill since the emergence of Doordarshan on the scene;

(c) the time by which its activities are likely to restart vigorously; and

(d) the steps proposed to be taken by Government to equip Films Division with sophisticated equipments?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) No, Sir. However, Films Division has a continuing plan scheme for production of special featurettes meant for rural audience in 16 mm.

(b) No, Sir.

(c) Question does not arise.

(d) Films Division has a plan scheme for augmentation and replacement of cinematographic equipments which aims at replacing the old and obsolete equipment by the latest cine equipment.

[English]

Export of Cashew

1621. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) the district in Kerala that produces the most and the best quality of cashew; and

(b) the quantity and value of cashew exported from Kerala during the last three years?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The information is being collected and will be laid on the Table of the House.

(b) According to Cashew Export Promotion Council, exports of cashew kernels from India were as follows:

Qty. MTs
Val. Rs. Crores

1987-88		1988-89		1989-90 (Prov.)	
<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>
36,949	322.71	34,023	276.48	44,857	360.34

The Council has estimated that about 95% of the country's cashew exports are effected through Cochin Port.

Waiver of interest on loans availed by Punalur Paper Mills

1622. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Credit and Investment Corporation of India (ICICI) has agreed to waive the entire interest on loans availed by the Punalur Paper Mills in Kerala;

(b) the main bankers/financiers of the Punalur Paper Mills;

(c) whether all concerned banks/financiers were consulted on the matter of waiver of interest;

(d) whether further advance for revival of the unit is proposed to be made by the banks, if so, the details thereof; and

(e) the time by which the Unit is likely to commence functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Industrial Credit and Investment Corporation of India (ICICI) has agreed to consider a one-time settlement proposal from Punalur Paper Mills (PPM) subject to certain terms and conditions.

(b) Canara Bank is the sole banker to the unit and ICICI is the lead institution. The other financial institutions involved are IDBI and IFCI.

(c) Bank and financial institutions were kept informed by ICICI regarding institutions' willingness to consider company's proposal for one-time settlement.

(d) The promoter of the company had recently indicated that he does

not require any financial assistance from institutions and bank for running the unit.

(e) In view of uncertainties regarding settlement and other factors to be taken care of by the promoters of the company, ICICI is unable to indicate a time for reopening of the mill.

[*Translation*]

Telecast of Life History of Great Personalities

1623. SHRI GULAB CHAND KATARIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to allot more time to telecast the life history of great personalities who have inspired the people; and

(b) whether Government propose to make television the pivot of social change by making radical changes in its programming by telecasting patriotic programmes?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) It is the constant endeavour of Doordarshan to telecast programmes on personalities of national eminence to acquaint the viewers with the tremendous contributions made by them in the various fields of national life and to motivate them to emulate them in the interest of the overall development of the country.

Construction of yatri-niwas at Udaipur (Rajasthan)

1624. SHRI GULAB CHAND KATARIA: Will the Minister of TOURISM be pleased to state:

(a) whether there is a proposal to construct a 'Yatri Niwas' for the stay of domestic and foreign tourists visiting Udaipur in Rajasthan;